NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in -person in the High Court of Bombay, **Bench at Aurangabad,** that the Hon'ble Court has been pleased to direct the registry to list for urgent orders all those writ petitions as per **Annexure "A"**, wherein directions are sought to release the seized vehicle used for transportation of Minerals, Murum, Mud, Sand, Stone etc., under Maharashtra Land Revenue Code, 1966, on **17/08/2022.**

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

By Order

Date : 10/08/2022

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)

LIST OF WRIT PETITIONS WHEREIN DIRECTION IS SOUGHT TO RELEASE THE VEHICLE

2016

Sr. No.	Writ Petition Number	Name of Advocate fo Petitioner	Name of Advocate for Respondent
1	12874/2016	A.B. Kharosekar	

2018

Sr. No.	Writ Petition Number	Name of Advocate fo Petitioner	Name of Advocate for Respondent
1	11925/2018	A.B. Kharosekar	
2	11940/2018	A.B. Kharosekar	
3	11943/2018	A.B. Kharosekar	
4	12360/2018	A.B. Kharosekar	
5	3727/2018	A.B. Kharosekar	
6	3726/2018	A.B. Kharosekar	
7	3705/2018	Pramod N. Muley	
8	3603/2018	Pramod N. Muley	
9	3828/2018	Balaji S. Shinde	
10	6929/2018	A.B. Kharosekar	
11	6934/2018	A.B. Kharosekar	
12	6933/2018	A.B. Kharosekar	
13	7233/2018	A.B. Kharosekar	
14	7413/2018	A.B. Kharosekar	
15	6520/2018	A.B. Kharosekar	
16	5506/2018	A.B. Kharosekar	
17	5367/2018	A.B. Kharosekar	
18	5342/2018	A.B. Kharosekar	
19	5123/2018	A.B. Kharosekar	
20	5122/2018	A.B. Kharosekar	
21	5074/2018	A.B. Kharosekar	
22	5075/2018	A.B. Kharosekar	
23	4953/2019	Kalyan S. Chavan	
24	4954/2018	Kalyan S. Chavan	
25	4940/2018	Kalyan S. Chavan	
26	4941/2018	S.S. Choudhary	
27	4939/2018	Kalyan S. Chavan	
28	4937/2018	Kalyan S. Chavan	
29	4931/2018	Kalyan S. Chavan	

30	4855/2018	Kalyan S. Chavan	
31	4854/2018	Kalyan S. Chavan	
32	4853/2018	Kalyan S. Chavan	
33	4997/2018	A.B. Kharosekar	
34	4899/2018	A.B. Kharosekar	
35	4901/2018	A.B. Kharosekar	
36	4900/2018	A.B. Kharosekar	
37	4994/2018	A.B. Kharosekar	

2020

Sr. No.	Writ Petition Number	Name of Advocate fo Petitioner	Name of Advocate for Respondent
1	1336/2020	A.B. Kharosekar	
2	6286/2020	A.B. Kharosekar	

2022

Sr. No.	Writ Petition Number	Name of Advocate fo Petitioner	Name of Advocate for Respondent
1	6118/2022	A.B.Kharosekar	